

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN
ZONE- CHENNAI

Original Application No. 77 / 2021

Suo Moto : Applicant

V/s

The Chief Secretary, : Respondents
Government of Kerala & others

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Dated this the 22nd day of February, 2022


Counsel for the Petitioner
Advocate : T.K. Ajithkumar

CHERANALLUR GRAMA PANCHAYAT
SECRETARY
V. P. UNIKIRISHNAN



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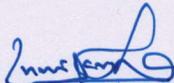
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REPORT SUBMITTED BY THE 14TH RESPONDENT CHERANELLOOR
GRAMA PANCHAYAT IN THE ABOVE ORIGINAL APPLICATION AS
DIRECTED BY THE HO'BLE TRIBUNAL ON 2-12-2021.

1. I am the Secretary of the Cheranelloore Grama Panchayat who is the 14th respondent in the above Application No.77/2021 and the authorized person to file the above report. The above report is filed as directed by the Hon'ble Tribunal on 2-12-2021.

2. It is submitted that the Cheranelloor Grama Panchayath has introduced a system in its local limits for the collection of dry and wet bio de gradable and non bio degradable waste from the houses, shops and commercial establishments and public markets. There are 17 wards in the Chernaelloore Grama Panchayat. By utilizing the service of 44 members of the 'Harithakarmasena', the bio waste is being collected by using 17 collection carts and then removed to the Brahmapuram plant by a waste disposal vehicle of the Grama Panchayat. With respect to the collection of waste form the houses, every houses were given a Green card/ User fee card and the waste is being collected after making recording in the Green card. The Grama Panchayat




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SECRETARY
CHERANALLOOR GRAMA PANCHAYAT

has made the production of User fee card compulsory for getting the service of the Panchayat. The Cheranelloor Grama Panchayat has entered into an agreement with a company named M/s Northamps ENV Solution for disposal plastic wastes and wastes of bags, clothes, umbrellas, slippers, glasses and e-waste, etc. The Panchayat used to collect the plastic waste once in a month and the other wastes once in three months and give it to the above company for disposal. The Panchayat is used to impose fine form those dumping waste in the public places and also erected many boards with messages against dumping of waste in the public places. The Panchayat has also decided to implement a project for fixing CCTVs at the different points at public places to prevent dumping of waste.

3. Thus the Cheranelloore Grama Panchayat has fully implemented the directions in the Solid Waste Management Rules, 2016 for collection of both biodegradable and non-biodegradable from the limits of the Panchayat and thus complied the direction issued by the Principal Bench in O.A. No. 606 of 2018.

Hence, the above report is to be accepted

All the facts stated above are true

Dated this the 22nd day of February, 2022.



Secretary
SECRETARY

Cheranelloor Grama Panchayat

Advocate:

T.K.Ajithkumar

All the facts stated above are true and correct

Secretary

Cheranelloor Grama Panchayat

SECRETARY
CHERANALLOOR GRAMA PANCHAYAT